GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.4227
TO BE ANSWERED ON 26TH MARCH, 2025

NEW WAREHOUSES IN GUJARAT

4227. SMT. GENIBEN NAGAJI THAKOR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a)   the number of warehouses in Gujarat;

(b)   whether the Government has any plan to open new warehouses in Gujarat; and

(c)   if so, the details thereof?

ANSWER
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a):   Presently, the covered storage capacities (owned+hired) including Silo, available in Gujarat for the storage of foodgrains are as under:-

S. No	Agencies	Capacity in LMT
1	Food Corporation of India	9.34
2	Central Warehouse Corporation	21.21
3	State Agencies	0.56

(b) & (c):   Gujarat is a Decentralised Procurement (DCP) State. State Government procures, stores and distributes foodgrains as per their National Food Security Act (NFSA)/Other Welfare Schemes (OWS) requirement.

Food Corporation of India (FCI) comes into picture in case of less procurement wherein shortfall is bridged by inducting stock or excess procurement wherein excess stock is moved to deficit areas.

Requirement of Storage capacity in FCI depends upon the level of procurement, requirement of buffer norms and Public Distribution System (PDS) operations for food grains (Rice and Wheat). FCI continuously assesses and monitors the storage capacity and based on the requirement and storage gap assessment, storage capacities are created/hired through following schemes at a Pan India level including Gujarat:

1. Construction of Silos under Public Private Partnership(PPP) mode
2. Private Entrepreneurs Guarantee (PEG) Scheme
3. Central Sector Scheme "Storage & Godowns"
4. Hiring of godown from Central Warehousing Corporation (CWC)/ State Warehousing Corporations (SWCs)/State Agencies
5. Private Warehousing Scheme (PWS)
6. Creation of godowns under Asset Monetization

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